

1	2	3
3. Concentrating Solar Thermal Technology		Subsidy @ 30% of the bench mark cost or actual cost whichever is less will be available to all types of beneficiaries in general category states and 60% to all types of Non-profit making bodies and institutions in special category states, viz., NE states, Sikkim, J&K, Himachal Pradesh, Uttarakhand and islands. International border districts will come under general category states.
4. Micro-hydel plants/Water mills		Subsidy/CFA to producers: ₹ 1.25 lakh/kW for Micro-hydel upto 100 kW. ₹ 0.50 lakh per Watermill for Mechanical output. ₹ 1.50 lakh per Watermill for Electrical Output.
5. Biomass Gasifier		CFA/Subsidy to consumers: ₹ 15,000/kW (with 100% producer gas engine) ₹ 2,500/kW for duel fuel engine ₹ 2.0 lakh per 300 kW for Thermal Applications 20% higher CFA for special category states

Power generation from garbage

469. SHRI SANJAY RAUT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the Amritsar Municipal Corporation is seeking approval to start power generation from garbage using the integrated solid waste management technology;

(b) if so, what are the salient features thereof and Government's response thereto;

(c) whether Government has issued any financial assistance through the Nehru Urban Renewable Mission for such projects;

(d) if so, the details thereof during the last three years; and

(e) whether Government is considering any scheme/policy for generation of power from garbage under NURM, if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) to (d) An amount of ₹ 9.02 crore was released by the Government of India against Solid Waste Management Project, Amritsar. This Project was subsequently withdrawn by the Government of India in 2013 due to *status quo* orders of Hon'ble High Court.

Another project "Municipal Solid Waste Management at Amritsar" at a cost of ₹ 98.31 crore was approved in the 133rd Central Sanctioning and Monitoring Committee (CSMC) meeting under Urban Infrastructure and Governance (UIG), JNNURM on 04.03.2014, which was also later cancelled as "deemed not to have been approved" by the Ministry of Housing and Urban Affairs on 05.06.2014 in the meeting of CSMC.

(e) The JNNURM is not in operation now. The waste to energy programme is being supported by the Ministry of Housing and Urban Affairs under Swachh Bharat Mission. The Ministry of New and Renewable Energy (MNRE) also provides Central Financial Assistance for setting up of Waste to Energy projects based on Urban, Industrial and Agricultural Wastes/Residues including Municipal Solid Waste.

Financial and technical aid for renewable energy projects in Tamil Nadu

470. DR. V. MAITREYAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the total quantity of new and renewable energy generated in various places in Tamil Nadu during the last three years;

(b) the total funds allocated and disbursed to the various new and renewable energy projects during the last three years;

(c) whether Government has provided adequate financial and technical support to these new and renewable energy projects in Tamil Nadu; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) A total of 37.06 Billion Units of the